

## Annexure 7

Name of the Corporate debtor: Archon Engicon Limited  
Date of commencement of CIRP: 07.09.2021  
List of creditors as on: 02.03.2022

## List of operational creditors (Government Dues)

Sl.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Ass Commissioner of State Tax, State Tax Officer - 4, Ahmedabad	State Tax office		21-09-2021	1,49,54,61,779	1,44,84,87,207	Government dues-Operational Creditor	NA	NA	No			-	4,69,74,572	-	
2	Deputy Commissioner, CGST & CX, Kalol Division Gandhinagar	Central GST & Central Excise	Central GST & Central Excise	28-12-2021	1,30,61,00,425	1,30,61,00,425	Government dues-Operational Creditor	NA	NA	No			-	-	-	
3	Deputy Commissioner of Income Tax, Ahmedabad	Income Tax		24-01-2022	1,28,91,39,498	80,87,96,628	Government dues-Operational Creditor	NA	NA	No			-	48,03,42,870	Appeal Filed for A.Y.15-16 and A.Y.18-19	
4	Excise and Taxation Officer, Panchkula	Excise and Taxation	Excise and Taxation Department	03-02-2022	18,069	18,069	Government dues-Operational Creditor	NA	NA	No			-	-	-	
<b>TOTAL</b>					4,09,07,19,771	3,56,34,02,329						-	-	4,69,74,572	48,03,42,870	